

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 117 OF 2016

Dated: 13th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Renew Wind Energy (AP) Pvt. Ltd.

..... Appellant(s)

Vs

Karnataka Electricity Regulatory Commission & Ors.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. N. Bhattacharya

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-2 to R-4

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **09.02.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt